

[English]

MR. CHAIRMAN: Please sit down. Zero Hour submissions have to be made in an orderly way.

(Interruptions)

SHRI SURESH KALMADI: Sir, I am on a point of order ... (Interruptions)

MR. CHAIRMAN: What is your point of order? Please tell me your point of order.

(Interruptions)

MR. CHAIRMAN: Please be seated. Madam, how can I hear you unless you speak one by one? You are all shouting. Kindly be seated.

(Interruptions)

MR. CHAIRMAN: Yes, what is your point of order? You said that you had a point of order.

(Interruptions)

[Translation]

SMT. BHAWNABEN DEVRAJBHAI CHIKHALIA (JUNAGARH): Mr. Chairman, Sir you have announced zero hour and there is no point of order during zero hour. ... (Interruptions)

[English]

SHRI SURESH KALMADI: Sir, my point of order is like this.

The Speaker has given a ruling about the Adjournment Motion and also regarding Rule 184. Many people have been killed not only in Maharashtra but also all over the country. The Home Minister had gone to the spot and has come back. Before we start the discussion, we would like to know the recommendation of the Home Minister on whether he is going to dismiss the Maharashtra Government or not. Sir, the Home Minister is present here. We want a statement from him and the Prime Minister immediately whether Maharashtra Government is going to be dismissed or not. After that, we may start the discussion. Without the Home Minister's statement, nothing can be discussed. So, first of all, we want a statement from the Home Minister on whether Maharashtra Government is going to be dismissed under Article 356. ... (Interruptions)

MR. CHAIRMAN: Shri Suresh Kalmadi, there is no point of order. The Home Minister will be making a statement here at two o'clock. He has already said it.

(Interruptions)

SHRI SURESH KALMADI: The Prime Minister and the Home Minister are here and it is an important matter which cannot wait till two o'clock.

MR. CHAIRMAN: He is going to make a statement at two o'clock. That is what we have heard.

(Interruptions)

SHRI SURESH KALMADI: It is one-and-a-half hours for two o'clock now. The whole country is waiting to know about the Maharashtra Government.

MR. CHAIRMAN: Let him make his statement.

(Interruptions)

MR. CHAIRMAN: No, there is no point of order.

SHRI SURESH KALMADI: The Prime Minister is also here. Let him make a statement first. Why should it be made at two o'clock? ... (Interruptions) The Home Minister has made a contradictory statement. So, we would like to have his statement here ... (Interruptions)

SHRI P.R. DASMUNSI: Sir, you adjourn the House till two o'clock ... (Interruptions)

MR. CHAIRMAN: Please go to your seats now.

(Interruptions)

MR. CHAIRMAN: Please be seated. Shri Venkat Swamy, you are a senior Member. When I am on my legs, you will have to sit down.

(Interruptions)

MR. CHAIRMAN: Please go to your seat. Shri Datta Meghe, go to your seat. Do not ask me to name you. Then I will complain against you.

(Interruptions)

SHRI SURESH KALMADI: Sir, you may adjourn the House till two o'clock.

MR. CHAIRMAN: You cannot compel me to adjourn the House. Please be seated. I have repeatedly mentioned that the question of Adjournment Motion has already been decided by the Speaker and the matter under Rule 184 has also been decided by the Speaker. Now we are taking up matters to be mentioned under Zero Hour. Please cooperate with me, Shri Suresh.

SHRI SURESH KALMADI: We want to know what the Home Minister wants to say. So many Dalits have been killed ... (Interruptions)

MR. CHAIRMAN: No, this is not the way.

(Interruptions)

MR. CHAIRMAN: Mr. Promotes Mukherjee.

SHRI SURESH KALMADI: You adjourn the House till two o'clock. Only the business regarding Dalits should be taken up. No other business except the Dalits business can be taken up ... (Interruptions) We want a statement from the Home Minister on whether he is dismissing the Maharashtra Government or not. Let us know the stand of the Government, whether they are dismissing it or not. We are not interested in giving in now. We want to know the stand of the Government on the Maharashtra Government ... (Interruptions) The Home Minister is ready ... (Interruptions)